

**High Court at Calcutta  
Appellate Side**

**NOTIFICATION**

**No. 1240 – R (Recruitment)**

**Dated, Calcutta, March 4, 2022.**

In furtherance of this Court's Notification No. 33-RG dated January 4, 2021 read with Notification No. 4856-R (Recruitment) dated December 10, 2021, regarding the process of selection to the posts of **Senior Programmer & System Analyst (Programming)**, following 02 (two) lists (List- A & List- B, respectively) are being published for general information:

**SENIOR PROGRAMMER**

**LIST- A:** This list contains the names of **04 (four)** candidates, who have secured the qualified marks in the written competitive examination (Phase-I) held on March 17, 2021. They are eligible for appearing in the Interview/Viva-voce (Phase-II) to be held on **March 13, 2022 (Sunday)**.

**SYSTEM ANALYST (PROGRAMMING)**

**LIST- B:** This list contains the names of **31 (thirty one)** candidates, who secured the qualified marks in the written competitive examination (Phase-I) held on March 18, 2021. They are eligible for appearing in the Interview/Viva-voce (Phase-II) to be held on **March 13, 2022 (Sunday)**

**LIST- A**

**SENIOR PROGRAMMER**

Sl. No.	Name of the Candidate	Roll No.
1.	Sukalyan Som	511041433
2.	Prabhat Kumar Singh	511041436
3.	Arpan Kumar Roy	511041444
4.	Sumit Mukherjee	511041463

**LIST-B**

**SYSTEM ANALYST (PROGRAMMING)**

Sl. No.	Name of the Candidates	Roll No.
1	Shubhendu Mondal	511021028
2	Pradipta Kayal	511021030
3	Arindam Roy	511021037
4	Somnath Chakraborty	511021053
5	Amit Kumar De	511021057

Sl. No.	Name of the Candidates	Roll No.
6	Shubhanik Meyur	511021058
7	Mangal Singh	511021071
8	Amit Kumar Ghosh	511021087
9	Arnab Banerjee	511021094
10	Monojit Bhattacharya	511021112
11	Sudeep Gangopadhyay	511021116
12	Raja Ghosh	511021133
13	Souvik Bachhar	511021152
14	Pankaj Kumar Mishra	511021160
15	Suman Chakraborty	511021165
16	Koushik Deb	511021166
17	Soumitra Dutta	511021184
18	Gobinda Akhuli	511021185
19	Esmit Kumar	511021186
20	Anabil Bhattacharya	511021198
21	Supratim Bhattacharya	511021201
22	Rudrarup Mukherjee	511021204
23	Prodyut Samanta	511021218
24	Koushik Mandal	511021240
25	Rupsa Bose	511022002
26	Amit Kumar Dhara	511421187
27	Chayan Bala	512021078
28	Amitabh Mandal	512021135
29	Bichitra Ranjan Das	512321036
30	Najmul Hoque Munshi	514021056
31	Sumanta Das	515021032

**DATE, TIME & VENUE OF REPORTING FOR INTERVIEW/VIVA-VOCE TEST  
(PHASE-II)**

Date of Interview/Viva-voce	Time of Reporting		Venue of Reporting
	Candidates of LIST- A	Candidates of LIST-B	
March 13, 2022 (Sunday)	09:00 AM	10:00 AM	Ground Floor, Sesqui-Centenary Building, High Court, Calcutta.

Call letters, specifying the instructions & COVID-19 safety guidelines for Viva-voce test (Phase-II), of the above named candidates, under List A and List B above, are being dispatched through speed-post. Scan-copies of their Call-letters are also being sent on their registered e-mail Ids with SMS alert on their registered mobile numbers. Candidates, who do not receive their Call-letters by post, shall get a downloaded copy (self-attested) of their Call-letters, which are sent on their e-mail IDs and produce the same on the date of Interview/Viva-voce along with original Admit Cards, which were issued in their favour for written competitive examination (Phase-I) and a photo identity proof with a photocopy thereof.

All the candidates are requested to go through the instructions/COVID-19 guidelines, prescribed in their call letters, carefully to avoid any inconvenience(s).

No candidate will be allowed to enter into the examination centre without production of his/her Original Call Letter (or downloaded copy (self attested) of Call-letter along with a original photo identity proof with a photocopy thereof) including the Original Admit Card which was issued in his/her favour for written competitive test (Phase-I).

The Authority will implement all social distancing (precautionary) measures as per Government guidelines/directives in current scenario of COVID-19 to ensure health & safety of the candidates on the date of Viva-voce test. Candidates are required to adhere to the COVID-19 safety guidelines & instructions, as specified in details in their call letters, and COVID-19 directives/advisories of Government (Central & State) applicable on the date of examination including new process for social distancing and hygiene to ensure safety & health of their own and fellow candidates.

No Travelling Allowance (TA) will be paid to the candidates for their appearance before Viva-voce test.

For further announcements, all concerned are requested to follow the Court's website [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in)

Sd/-  
Registrar (Recruitment & Management)  
Dated, Calcutta, March 04, 2022